

way Station Masters, Assistant Station Masters and Guards; and

(d) if not, the reasons therefor ?]

रेल मंत्री (श्री गुलजारी लाल नन्दा) :

(क) और (ख) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

(ग) वित्त मन्त्रालय के 23 अप्रैल, 1970 के संकल्प सं० एफ० 7(25)-ई० 111(ए०)/69 के अनुसार, तीसरा वेतन आयोग केन्द्रीय सरकार के सभी कर्मचारियों की परिलब्धियों की संरचना और सेवा की शर्तों के सम्बन्ध में सिफारिशें करेगा। आयोग द्वारा की गई सिफारिशें सभी रेल कर्मचारियों पर लागू होंगी जिनमें स्टेशन मास्टर, सहायक स्टेशन मास्टर और गार्ड भी शामिल हैं।

(घ) सवाल नहीं उठता।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

(c) In terms of the Ministry of Finance's Resolution No. F.7(25)-EIII(A)/69, dated 23rd April, 1970, the Third Pay Commission will make recommendations regarding the structure of emoluments and conditions of service of all Central Government employees. The recommendations of the Commission will be applicable to all railway employees including Station Masters, Assistant Station Masters and Guards.

(d) Does not arise.]

RECOMMENDATIONS OF MALVIYA COMMITTEE

300. SHRI R. P. KHAITAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the details of the decisions taken by Government on the recommendations made by the Malviya Committee in regard to (i) provision of technical consultancy services; and (ii) development of ancillary industries in Public Sector Undertakings; and

(b) the manner in which these decisions are being implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b) The information is being collected and will be laid on the Table of the House.

TRAFFIC AND EARNING PROSPECTS OF RAILWAYS

301. SHRI K. L. N. PRASAD : Will the Minister, of RAILWAYS be pleased to state :

(a) whether it is a fact that to facilitate timely correction in the investment and other programmes of the Railways, the Planning Commission and the Railway Ministry are making quarterly review of the traffic and earning prospects;

(b) if so, what is the outcome thereof;

(c) whether simultaneously a series of meetings were held to reach the traffic targets for the Fourth Plan;

(d) if so, the results of the meetings; and

(e) whether the Railway Administration has shown the shortfall of 1.04 million tonnes in revenue earnings ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) Yes.

(b) The traffic anticipations for the year 1970-71 have been revised from 211.50 million tonnes to 205.90 million tonnes at a meeting in October, 1970.

(c) and (d) The series of meetings have not been concluded. As such, it is too early to know the results.

(e) There has been a shortfall of 1.04 million tones in revenue earning traffic in the first quarter of 1970-71, as compared to the corresponding quarter of last year.

LOSSES INCURRED BY HEAVY ELECTRICALS LTD.

302. SHRI S. S. MARISWAMY : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Heavy Electricals Ltd. has been continuously incurring losses despite the fact that it has now been in production for nearly 10 years, and that during the year 1969-70, the loss was around the figure of Rs. 8 crores;

(b) whether it is also a fact that though the factory has reached production capacity worth Rs. 50 crores, the production during the year 1969-70 was only worth about Rs. 18 crores against the target of Rs. 33 crores;

(c) if so the reasons therefor and the steps taken by Government in the matter; and

(d) whether the factory management has given inflated figures of production, if so, the details of the production figures given and the actual production?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) Yes, Sir.

(b) and (c) The installed capacity of Heavy Electricals (India) Limited for the year 1969-70 was about Rs. 41 crores. Against the targets of Rs. 31.78 crores for finished output and Rs. 36.13 crores for gross output, the actual production was of Rs. 17.36 crores and Rs. 25.50 crores respectively.

The heavy loss incurred in this Project is primarily due to the nature of this plant which is manufacturing complex as well as sophisticated heavy electrical equipments whose gestation period is bound to be long. This fact was recognised and clearly brought out in the Detailed Project Report prepared by the foreign consultants. It is also necessary to emphasise that the capacity installed can be fully utilised only after the requisite skills and supplies of components are well established in the country.

The losses incurred by the Company should be viewed against this background. The non-realisation of the output targets set for 1969-70 was more specifically due to the following reasons:—

(a) Labour strike during July-September, 1969, and persistent go-slow met-

hods, resulting in a shortfall in production to the extent of about Rs. 5 crores;

(b) The failure in quality and delivery of material supplies, both from indigenous and foreign sources;

(c) Certain technological difficulties in the production of recently commenced products such as Turbines and Generators.

The Government is fully alive to the situation and the working of the Company is under constant review in consultation with the management. Various steps have already been initiated to improve the efficiency of working in the Company, such as:—

(i) Strict control on new recruitment through an elaborate system of manpower planning;

(ii) Divisionalised organisational structure with a view to rendering management controls more immediate and effective;

(iii) Special short-term production drives with associated awards to boost production;

(iv) Incentive scheme to improve productivity;

(v) Product diversification and standardisation;

(vi) Application of modern techniques of inventory control; and

(vii) Adoption of modern management tools in planning and controlling long-cycle manufacturing operations.

(d) No, Sir.

हरिजनों के उत्थान के लिए मध्य प्रदेश को दी गई राशि

303. श्री निरंजन वर्मा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में मध्य प्रदेश सरकार को हरिजन कल्याण तथा पिछड़े वर्गों के उत्थान के लिये किम-किम मद में वार्षिक कितना धन दिया गया; और